

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 10th OF JULY, 2024

MISC. PETITION No. 3269 of 2024

BHAGWANSINGH AANJNA

Vs

RAKESH MEWADA AND OTHERS

Appearance:

(MS. PALAK JOSHI, LEARNED COUNSEL FOR THE PETITIONER.)

***(SHRI ANENDRA SINGH PARIHAR, LEARNED PANEL LAWYER FOR
THE RESPONDENT NO.4/STATE.)***

ORDER

Learned counsel for the petitioner prays for withdrawal of the petition.

Prayer is allowed and the petition is dismissed as withdrawn.

**(PRANAY VERMA)
JUDGE**

